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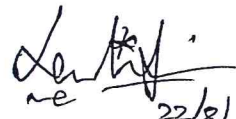
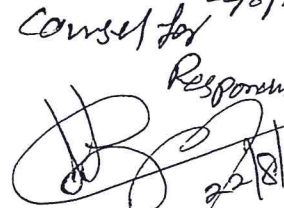
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/251/ (IB)/2017
NAME OF THE PETITIONER(S) : PUDUMJEE PULPS & PAPER MILLS LTD
NAME OF THE RESPONDENT(S) : ORIGIN FOODS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. NEWLIN FREDERICK	Counsel for Respondent	 22/8/17
2)	JOSEPH AUGUSTINE N. PRABHAKAR	Counsel for Petitioner	 22/8/17

ORDER

Counsels for both of the parties are present. Counsel for the Petitioner prayed for time to seek instructions from his client to withdraw the petition. Put up on **23.08.2017 at 10.30 A.M.**

—sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—sd—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)